CP NO. 5(ND)/2012 RT No.06/2016

Ms.Sudevi Beriwal @Shalini Beriwal.

... Petitioner

Versus.

M/s Shree Lalit Fabrics Pvt. Ltd. & Ors.

...Respondents

Present

Ms. Niharika Sharma, Advocates for petitioner.

Mr. Rakesh Kumar with Mr. Vaibhav Sahni,

Advocates for respondents.

Learned counsel for the petitioner seeks time to file on record the affidavit in view of the observations made on 17.10.2016. Let the compliance be made at least two days before the date fixed.

Post the matter to 10.11.2016.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan) Member(Technical)

October 27, 2016

saini